

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-299(ND)2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2020.**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s.  
Parivartan Buildtech Pvt. Ltd.**

**UNDER SECTION 9 of IBC Code,2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Kanishk Khetan, Ms. Shweta Thakur, Mr. Sanjeev Sagar, Ms. Nazia Parveen, Mr. Kamal Agarwal, Advocates for the Petitioner

**ORDER**

CA 638/2020 has been filed under section 33 of the Code. Arguments heard. Reserved for orders.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**